

(e) Does not arise.

[English]

Literacy Drive

3001. SHRI MAHENDRA SINGH BHATI :
SHRI AMAR PAL SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the Central assistance given to States during 1994-95, 1995-96 and 1996-97 for promotion of literacy under various schemes, State-wise;

(b) whether the Government propose to release more funds during 1997-98 for the growth of literacy in the States; and

(c) if so, the details thereof, State-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The funds are released to the various Organisations, Zilla Saksharata Samitis and to the States as approved for various schemes/literacy campaigns for promotion of literacy. A statement showing state-wise break-up of funds released during 94-95, 95-96 & 96-97 is enclosed.

(b) and (c) An amount of Rs. 127 crores has been allocated for various schemes for the year 1997-98. No state-wise allocation of funds is made for the adult education programme.

Statement

Funds Released to States for Adult Education

(Rupees in Lakhs)

| S. No. | State/U.T. | 1994-95 | 1995-96 | 1996-97 |
|--------|-------------------|---------|---------|---------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 1370.68 | 884.21 | 1081.06 |
| 2. | Arunachal Pradesh | 71.56 | 25.63 | 20.72 |
| 3. | Assam | 1159.04 | 361.09 | 194.29 |
| 4. | Bihar | 1628.87 | 1977.84 | 1062.52 |
| 5. | Goa | 11.59 | 5.95 | 3.32 |
| 6. | Gujarat | 884.50 | 262.98 | 458.78 |
| 7. | Haryana | 243.01 | 175.31 | 57.12 |
| 8. | Himachal Pradesh | 109.51 | 26.43 | 49.18 |

| 1 | 2 | 3 | 4 | 5 |
|-------|----------------------|-----------|-----------|----------|
| 9. | Jammu & Kashmir | 190.40 | 132.70 | 50.47 |
| 10. | Karnataka | 1041.84 | 319.58 | 350.16 |
| 11. | Kerala | 57.32 | 7.00 | 537.97 |
| 12. | Madhya Pradesh | 2821.52 | 977.67 | 548.58 |
| 13. | Maharashtra | 1024.55 | 1153.63 | 432.83 |
| 14. | Manipur | 72.67 | 17.62 | 20.63 |
| 15. | Meghalaya | 29.08 | 127.74 | 112.45 |
| 16. | Mizoram | 16.42 | 2.29 | 0.57 |
| 17. | Nagaland | 39.73 | 47.81 | 56.90 |
| 18. | Orissa | 606.36 | 801.36 | 310.13 |
| 19. | Punjab | 277.61 | 370.34 | 135.00 |
| 20. | Rajasthan | 1745.00 | 1681.76 | 1304.62 |
| 21. | Sikkim | 11.22 | — | 11.22 |
| 22. | Tamil Nadu | 1594.58 | 1212.48 | 261.21 |
| 23. | Tripura | 6.77 | 0.10 | 4.73 |
| 24. | Uttar Pradesh | 2805.58 | 1888.01 | 943.27 |
| 25. | West Bengal | 1583.69 | 308.40 | 728.11 |
| 26. | Chandigarh | 25.62 | 20.12 | 41.37 |
| 27. | Delhi | 120.77 | 322.58 | 158.57 |
| 28. | Pondicherry | — | — | — |
| 29. | Daman & Diu | 0.56 | 0.50 | — |
| 30. | Andaman & Nicobar | 12.15 | 8.12 | 12.56 |
| 31. | Dadra Nagar & Haveli | 0.83 | — | — |
| 32. | Lakshdweep | 7.41 | 1.62 | 4.32 |
| Total | | 19,570.08 | 13,120.87 | 8,952.66 |

[Translation]

Profit By I.T.D.C.

3002. SHRI PARASRAM BHARDWAJ : Will the Minister of TOURISM be pleased to state :

(a) whether recently the I.T.D.C. achieved a turn over of 300 crore rupees in 1996-97 thus earning a net profit of 50 crore rupees;

(b) the names of hotels run by the I.T.D.C. from which it earned profit alongwith the amount of profit separately;

(c) whether the I.T.D.C. give some part of profits to its employees; and

(d) if so, the ratio prescribed in this regard alongwith the procedure followed in this respect ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : (a) As per provisional results for the year 1996-97, ITDC achieved a record turnover of Rs. 314.54 crores and earned a profit before tax of Rs. 74.34 crores.

(b) Requisite information is given in the enclosed Statement.

(c) and (d) As per the agreement reached with the Trade Unions, 1% of the turnover of each unit is contributed to the Welfare Fund. In addition, the workers are also entitled to Bonus as per provisions of Payment of Bonus Act.

Statement

| S. No. | Name of The Unit | 1996-97 (Provmen) Net Profit (Rs. in Lakhs) |
|---------|---------------------------------------------|------------------------------------------------|
| 1. | Ashok Hotel, New Delhi | 1879.05 |
| 2. | Hotel Samrat, New Delhi | 253.18 |
| 3. | Qutab Hotel, New Delhi | 402.67 |
| 4. | Hotel Kanishka, New Delhi | 643.50 |
| 5. | Hotel Janpath, New Delhi | 104.38 |
| 6. | Lodhi Hotel, New Delhi | 201.15 |
| 7. | Ashok Yatri Niwas, New Delhi | 37.08 |
| 8. | Hotel Ashok, Bangalore | 333.89 |
| 9. | Kovalam Ashok Beach Resort | 334.80 |
| 10. | Hotel Airport Ashok, Calcutta | 85.88 |
| 11. | Hotel Patliputra Ashok, Patna | 10.43 |
| 12. | Laxmi Vilas Palace Hotel, Udaipur | 130.31 |
| 13. | Lalitha Mahal Palace Hotel, Mysore | 245.48 |
| 14. | Temple Bay Ashok Beach Resort, Mamallapuram | 30.62 |
| 15. | Hotel Hassan Ashok, Hassan | 38.50 |
| 16. | Hotel Bodhgaya Ashok, Bodhgaya | 20.05 |
| 17. | Hotel Mudurai Ashok, Madurai | 0.25 |
| Total : | | 4751.22 |

[English]

Missing of an Air Force Officer

3003. SHRI P. NAMGYAL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that an Air Force Officer Fit. Leut No. 20083 LGS was reported missing on May 10, 1997 from Thane Railway station while taking from Devlali Air

Force station to Mumbai Naval Hospital under the escort of one Squadron Leader and one Fit. Leut. of the same air base;

(b) whether the missing officer had the knowledge of involvement in some big scandals of some senior officers of the said station and concocted a story to liquidate the missing officer; and

(c) if replies to (a) and (b) above are in the affirmative, whether an enquiry through the CBI be conducted to probe the whole matter and to locate the missing officer, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) No, Sir.

(c) In the case of service personnel absenting or deserting service, FIR is lodged which was done in this case also. All efforts are being made to locate the officer for appropriate follow up action. In addition a departmental inquiry has also been ordered.

Opening of Technical Institutes

3004. SHRI CHHATAR SINGH DARBAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to open I.T.Is and Polytechnics in rural areas of Madhya Pradesh during 1997-98;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) Industrial Training Institutes (ITIs) and Polytechnics are set up by the State Governments.

Unrecognised Institutes

3005. PROF. P.J. KURIEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of technical and non-technical institutes running in the country without recognition from All India Council of Technical Education and University Grants Commission;

(b) the details thereof and since when these are functioning; and

(c) the steps taken in this regard ?